

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 41/BB/2018	-	Admission	252	M/s Jumpbunch India Sports & Fitness Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ASHU JINDAL 973126 8898	Petitioner	<i>Ashu Jindal</i>

**ORDER**

Matter is listed today for admission. Counsel for Petitioner is present. Issue notice to ROC, Karnataka. Registry to prepare notice; Petitioner to collect notice and serve on ROC and file proof of service. Petitioner in the meantime to file undertaking affidavit. List it on 19.02.2018.

*[Signature]*  
Member (T)

*[Signature]*  
Member (J)